

an>

Title: Papers laid on the Table of the House by Ministers/Members.

HON. SPEAKER: Now, Papers to be laid on the Table.

कृषि और किसान कल्याण मंत्री (श्री राधा मोहन सिंह): अध्यक्ष महोदया, मैं आपकी अनुमति से निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) रानी लक्ष्मी बाई केन्द्रीय कृषि विश्वविद्यालय अधिनियम, 2014 की धारा 44 की उप-धारा (2) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) रानी लक्ष्मी बाई केन्द्रीय कृषि विश्वविद्यालय भर्ती नियम (अध्यापन कर्मचारी)-2016 जो 24 अक्टूबर, 2018 के भारत के राजपत्र में अधिसूचना सं. आरएलबीसीएयू/सीपी/47/2016 में प्रकाशित हुए थे।

(दो) रानी लक्ष्मी बाई केन्द्रीय कृषि विश्वविद्यालय भर्ती नियम (गैर-अध्यापन कर्मचारी)-2016 जो 24 अक्टूबर, 2018 के भारत के राजपत्र में अधिसूचना सं. आरएलबीसीएयू/सीपी/47/2016 में प्रकाशित हुए थे।

[Placed in Library, See No. LT 9904/16/18]

(2) नेशनल एकेडमी ऑफ एग्रीकल्चरल साइंसेज, नई दिल्ली के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

[Placed in Library, See No. LT 9905/16/18]

...(व्यवधान)

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (RAO INDERJIT SINGH): I beg to to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (1) (i) Statement regarding Review by the Government of the working of the Fertilizer and Chemicals Travancore Limited, for the year 2017-2018.
- (ii) Annual Report of the Fertilizer and Chemicals Travancore Limited, for the year 2017-2018, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT
9906/16/18]

- (2) (i) Statement regarding Review by the Government of the working of the National Fertilizers Limited, New Delhi, for the year 2017-2018.
- (ii) Annual Report of the National Fertilizers Limited, New Delhi, for the year 2017-2018, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT
9907/16/18]

- (3) (i) Statement regarding Review by the Government of the working of the Madras Fertilizer Limited, Chennai, for the year 2017-2018.
- (ii) Annual Report of the Madras Fertilizer Limited, Chennai, for the year 2017-2018, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT
9908/16/18]

- (4) (i) Statement regarding Review by the Government of the working of the FCI Aravali Gypsum and Minerals India Limited, Jodhpur, for the year 2017-2018.
- (ii) Annual Report of the FCI Aravali Gypsum and Minerals India Limited, Jodhpur, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT
9909/16/18]

- (5) (i) Statement regarding Review by the Government of the working of the Projects and Development India Limited, Noida, for the year 2017-2018.
- (ii) Annual Report of the Projects and Development

India Limited, Noida, for the year 2017-2018, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT
9910/16/18]

- (6) (i) Statement regarding Review by the Government of the working of the Brahmaputra Valley Fertilizer Corporation Limited, Dibrugarh, for the year 2017-2018.
- (ii) Annual Report of the Brahmaputra Valley Fertilizer Corporation Limited, Dibrugarh, for the year 2017-2018, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT
9911/16/18]

- (7) (i) Statement regarding Review by the Government of the working of the Rashtriya Chemicals and Fertilizers Limited, Mumbai, for the year 2017-2018.
- (ii) Annual Report of the Rashtriya Chemicals and Fertilizers Limited, Mumbai, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 9912/16/18]

- (8) (i) Statement regarding Review by the Government of the working of the Hindustan Fertilizer

Corporation Limited, New Delhi, for the year 2017-2018.

- (ii) Annual Report of the Hindustan Fertilizer Corporation Limited, New Delhi, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 9913/16/18]

- (9) (i) Statement regarding Review by the Government of the working of the Fertilizer Corporation of India Limited, New Delhi, for the year 2017-2018.
- (ii) Annual Report of the Fertilizer Corporation of India Limited, New Delhi, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 9914/16/18]

...(व्यवधान)

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा जल संसाधन, नदी विकास और गंगा संरक्षण मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): महोदया, मैं श्री हंसराज गंगाराम अहीर की ओर से प्राइवेट सुरक्षा अभिकरण (विनियमन) अधिनियम, 2005 की धारा 25 की उप-धारा (4) के अंतर्गत प्राइवेट सुरक्षा अभिकरण (कैश ट्रांसपोर्टेशन क्रियाकलापों के लिए प्राइवेट सुरक्षा) नियम, 2018 जो 8 अगस्त, 2018 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 755(अ) में प्रकाशित हुए थे, की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

...(व्यवधान)

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री तथा पंचायती राज मंत्रालय में राज्य मंत्री (श्री परषोत्तम रूपाला): महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) कीटनाशी अधिनियम, 1968 के अंतर्गत जारी नाशकजीवमार (प्रतिषेध) आदेश, 2018 जो 9 अगस्त, 2018 के भारत के राजपत्र में अधिसूचना सं. का.आ.3951 (अ) में प्रकाशित हुआ था, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9916/16/18]

(2) (एक) नेशनल इंस्टीट्यूट ऑफ प्लांट हैल्थ मैनेजमेंट, हैदराबाद के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) नेशनल इंस्टीट्यूट ऑफ प्लांट हैल्थ मैनेजमेंट, हैदराबाद के वर्ष 2017-2018 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

(तीन) नेशनल इंस्टीट्यूट ऑफ प्लांट हैल्थ मैनेजमेंट, हैदराबाद के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9917/16/18]

(3) बहुराज्य सहकारी सोसाइटी अधिनियम, 2002 की धारा 124 के अंतर्गत बहुराज्य सहकारी सोसाइटी (संशोधन) नियम, 2018 जो 15 जून, 2018 के भारत

के राजपत्र में अधिसूचना सं. सा.का.नि. 567(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9918/16/18]

(4) नाशक कीट और नाशक जीव अधिनियम, 1914 की धारा 4(घ) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) पादप करंतीन (भारत में आयात का विनियमन) (छठा संशोधन) आदेश, 2018, जो 17 अगस्त, 2018 के भारत के राजपत्र में अधिसूचना संख्या का.आ. 3998(अ) में प्रकाशित हुआ था।

(दो) पादप करंतीन (भारत में आयात का विनियमन) (सातवां संशोधन) आदेश, 2018, जो 5 अक्टूबर, 2018 के भारत के राजपत्र में अधिसूचना संख्या का.आ. 5158(अ) में प्रकाशित हुआ था

(तीन) का.आ. 5280(अ) जो 15 अक्टूबर, 2018 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा इस अधिसूचना के प्रकाशन की तारीख से तमिलनाडु, उत्तराखंड, हिमाचल प्रदेश और जम्मू और कश्मीर से सीड पोटेटो का उसमें पोटेटो सिस्ट निमाटोड होने के कारण भारत के अन्य सभी राज्यों/संघ राज्य क्षेत्रों में संचलन का प्रतिषेध किया गया है।

(चार) का.आ. 5642(अ) जो 2 नवम्बर, 2018 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा इस अधिसूचना के प्रकाशन की तारीख से उत्तराखंड, हिमाचल प्रदेश और जम्मू और कश्मीर से सीड पोटेटो का उसमें पोटेटो सिस्ट निमाटोड होने के कारण भारत के अन्य सभी राज्यों/संघ राज्य क्षेत्रों में संचलन का प्रतिषेध किया गया है।

[Placed in Library, See No. LT 9919/16/18]

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री कृष्णपाल गूर्जर):
महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(एक) रामकृष्ण मिशन ब्लाइंड ब्वायज एकेडमी, कोलकाता के वर्ष 2010-2011 और 2011-2012 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा लेखे।

(दो) रामकृष्ण मिशन ब्लाइंड ब्वायज एकेडमी, कोलकाता के वर्ष 2010-2011 और 2011-2012 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9920/16/18]

(3) सोसाइटी ऑफ क्रिस्ट ज्योति, वाराणसी के वर्ष 2014-2015 और 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा लेखे।

(एक)

(दो) सोसाइटी ऑफ क्रिस्ट ज्योति, वाराणसी के वर्ष 2014-2015 और 2015-2016 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9921/16/18]

(5) (एक) श्री हनुमान प्रसाद पोद्दार अंध विद्यालय, वाराणसी के वर्ष 2011-2012 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा लेखे।

(दो) श्री हनुमान प्रसाद पोद्दार अंध विद्यालय, वाराणसी के वर्ष 2011-2012 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(6) उपर्युक्त (5) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9922/16/18]

(7) (एक) श्री इंस्टीट्यूट फॉर मेन्टली हैण्डीकैप्ड, समलकोट के वर्ष 2010-2011 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा लेखे।

(दो) श्री इंस्टीट्यूट फॉर मेन्टली हैण्डीकैप्ड, समलकोट के वर्ष 2010-2011 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(8) उपर्युक्त (7) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9923/16/18]

(9) (एक) नारायण सेवा संस्थान, उदयपुर के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा लेखे।

(दो) नारायण सेवा संस्थान, उदयपुर के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9924/16/18]

(10) कचाजूली फिजिकली हैण्डीकैप्ड स्कूल एण्ड ट्रेनिंग सेंटर, लखीमपुर के वर्ष 2011-2012 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा लेखे।

(एक)

(दो) कचाजूली फिजिकली हैण्डीकैप्ड स्कूल एण्ड ट्रेनिंग सेंटर, लखीमपुर के वर्ष 2011-2012 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(11) उपर्युक्त (10) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9925/16/18]

(12) शिशु सखा संघ, खोरडा के वर्ष 2010-2011 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा लेखे।

(एक)

(दो) शिशु सखा संघ, खोरडा के वर्ष 2010-2011 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(13) उपर्युक्त (12) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 9926/16/18]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJJU): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Disaster Management Authority, New Delhi, for the year 2017-2018.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Disaster Management Authority, New Delhi, for the year 2017-2018.

[Placed in Library, See No. LT 9927/16/18]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Disaster Management, New Delhi, for the year 2017-2018, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Disaster Management, New Delhi, for the year 2017-2018.

[Placed in Library, See No. LT 9928/16/18]

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 18 of the Central Reserve Police Force Act, 1949:-

- (i) The Central Reserve Police Force, Engineering Officers (Group 'A' Posts), Recruitment Rules, 2018 published in Notification No. G.S.R.168 in weekly Gazette of India dated 16th June, 2018.
- (ii) The Central Reserve Police Force, Group 'C' (Combatised Para Medical posts) Recruitment Rules, 2018 published in Notification No. G.S.R.364 weekly in Gazette of India dated 10th November, 2018.

[Placed in Library, See No. LT 9929/16/18]

(4) A copy each of the following Notifications (Hindi and English versions) under Section 167 of the Assam Rifles Act, 2006:-

- (i) The Assam Rifles, Warrant Officer (Personal Assistant), Ministerial, Recruitment (Amendment) Rules, 2018 published in Notification No. G.S.R.182 in weekly Gazette of India dated 23rd June, 2018.
- (ii) The Assam Rifles Radio Mechanic, Group 'B' posts Recruitment (Amendment) Rules, 2018 published in Notification No. G.S.R.183 in weekly Gazette of India dated 23rd June, 2018.
- (iii) The Assam Rifles Tradesman (Group 'C' combatised posts) Recruitment (Amendment) Rules, 2018 published in

Notification No. G.S.R.184 in weekly Gazette of India dated 23rd June, 2018.

- (iv) The Assam Rifles, Veterinary Field Assistant (Group 'C' post) Recruitment (Amendment) Rules, 2018 published in Notification No. G.S.R.185 in weekly Gazette of India dated 23rd June, 2018.
- (v) The Assam Rifles, Warrant Officer (General Duty) Group 'C' combatised post Recruitment (Amendment) Rules, 2018 published in Notification No. G.S.R.186 in weekly Gazette of India dated 23rd June, 2018.

[Placed in Library, See No. LT 9930/16/18]

(5) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 141 of the Border Security Force Act, 1968:-

- (i) The Ministry of Home Affairs, Border Security Force, Radio Operator and Radio Mechanic (Non-Gazetted) Cadre Recruitment Rules, 2018 published in Notification No. G.S.R.1069(E) in Gazette of India dated 26th October, 2018.
- (ii) The Border Security Force, Engineering Set up, Draftsman (Group 'B' and Group 'C' Posts) Combatised Recruitment (Amendment) Rules, 2018 published in Notification No. G.S.R.861(E) in Gazette of India dated 11th September, 2018.

[Placed in Library, See No. LT 9931/16/18]

...(व्यवधान)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Ministers during various sessions of Thirteenth, Fourteenth, Fifteenth and Sixteenth Lok Sabhas:-

THIRTEENTH LOK SABHA

1. Statement No.38 Twelfth Session, 2003
[Placed in Library, See No. LT 9932/16/18]

FOURTEENTH LOK SABHA

2. Statement No. 31 Second Session, 2004
[Placed in Library, See No. LT 9933/16/18]
3. Statement No. 37 Sixth Session, 2005
[Placed in Library, See No. LT 9934/16/18]
4. Statement No. 30 Tenth Session, 2007
[Placed in Library, See No. LT 9935/16/18]
5. Statement No. 25 Eleventh Session, 2007

[Placed in Library, See No. LT 9936/16/18]

FIFTEENTH LOK SABHA

6. Statement No. 29 Fourth Session, 2010
[Placed in Library, See No. LT 9937/16/18]
7. Statement No. 29 Fifth Session, 2010
[Placed in Library, See No. LT 9938/16/18]
8. Statement No. 28 Sixth Session, 2010
[Placed in Library, See No. LT 9939/16/18]
9. Statement No. 25 Seventh Session, 2011
[Placed in Library, See No. LT 9940/16/18]
10. Statement No. 27 Eighth Session, 2011
[Placed in Library, See No. LT 9941/16/18]
11. Statement No. 26 Ninth Session, 2011
[Placed in Library, See No. LT 9942/16/18]
12. Statement No. 25 Tenth Session, 2012
[Placed in Library, See No. LT 9943/16/18]
13. Statement No. 23 Eleventh Session, 2012
[Placed in Library, See No. LT 9944/16/18]
14. Statement No. 22 Twelfth Session, 2012
[Placed in Library, See No. LT 9945/16/18]
15. Statement No.21 Thirteenth Session, 2013
[Placed in Library, See No. LT 9946/16/18]

26. Statement No. 6 Tenth Session, 2016
[Placed in Library, See No. LT 9957/16/18]
27. Statement No.6 Eleventh Session, 2017
[Placed in Library, See No. LT 9958/16/18]
28. Statement No. 4 Twelfth Session, 2017
[Placed in Library, See No. LT 9959/16/18]
29. Statement No. 3 Thirteenth Session, 2017-18
[Placed in Library, See No. LT 9960/16/18]
30. Statement No. 2 Fourteenth Session, 2018
[Placed in Library, See No. LT 9961/16/18]
31. Statement No. 1 Fifteenth Session, 2018
[Placed in Library, See No. LT 9962/16/18]

...(व्यवधान)

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री (श्रीमती कृष्णा राज):
अध्यक्ष महोदया, मैं आपकी अनुमति से निम्नलिखित पत्र सभा पटल पर रखती हूँ:-

- (1) नेशनल डेयरी डेवलपमेंट बोर्ड, आणंद के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (2) नेशनल डेयरी डेवलपमेंट बोर्ड, आणंद के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9963/16/18]

...(व्यवधान)

माननीय अध्यक्ष : श्री जसवंत सिंह भाभोर- उपस्थित नहीं ।

...(व्यवधान)

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा जल संसाधन, नदी विकास और गंगा संरक्षण मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): महोदया, मैं श्री मनसुख एल. मांडविया की ओर से नेशनल इंस्टीट्यूट ऑफ फार्मास्युटिकल एजुकेशन एण्ड रिसर्च, रायबरेली के वर्ष 2017-18 के लिए वार्षिक लेखाओं की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT 9964/16/18]

...(व्यवधान)

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRIES (SHRI C.R. CHAUDHARY): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Warehousing Corporation, New Delhi, for the year 2017-2018, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Warehousing Corporation, New Delhi, for the year 2017-2018.

[Placed in Library, See No. LT
9965/16/18]

- (2) A copy of the Sugar Development Fund (Amendment) Rules, 2018 (Hindi and English versions) published in Notification No. G.S.R.885(E) in Gazette of India dated 17th September, 2018 under sub-section (3) of Section 9 of the Sugar Development Fund Act, 1982.

[Placed in Library, See No. LT 9966/16/18]

- (3) A copy of the Consumer Protection (twenty second Amendment) Rules, 2018 (Hindi and English versions) published in Notification No. G.S.R.898(E) in Gazette of India dated 20th September, 2018 under Section 31 of the Consumer Protection Act, 1986.

[Placed in Library, See No. LT 9967/16/18]

- (4) A copy each of the following Notifications (Hindi and English versions) under Section 40 of the Bureau of Indian Standards Act, 2016:-

- (i) The Bureau of Indian Standards (Amendment) Rules, 2018 published in Notification No. G.S.R.1090(E) in Gazette of India dated 6th November, 2018 together with a corrigendum thereto published in the Notification No. G.S.R.1132(E) dated 20th November, 2018.

- (ii) The Bureau of Indian Standards (Powers and Duties of Director General) Regulations, 2018 published in Notification No. F. No. BS/11/10/2018 in Gazette of India dated 29th August, 2018.

[Placed in Library, See No. LT 9968/16/18]

(5) A copy each of the following Notifications (Hindi and English versions) issued under Section 39 of the Bureau of Indian Standards Act, 2016:-

- (i) Notification No. F. No. BS/11/05/2018 published in Gazette of India dated 12th October, 2018, making certain amendments in Notification No. BS/11/05/2018 dated 14th June, 2018.
- (ii) Notification No. F. No. BS/11/04/2018 published in Gazette of India dated 12th October, 2018, making certain amendments in Notification No. BS/11/04/2018 dated 7th June, 2018.
- (iii) Notification No. F. No. BS/11/11/2018 published in Gazette of India dated 12th October, 2018, making certain amendments in Notification No. BS/11/11/2018 dated 4th June, 2018.

[Placed in Library, See No. LT 9969/16/18]

... (*Interruptions*)